

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA NO. 1445 OF 2019 IN
DFR NO. 1317 OF 2018

Dated : 25th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Tamil Nadu Generation and Distribution Corporation Limited ...Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : -----

ORDER

Appearance and objections on IA and reply to the main appeal, if any,
shall be filed within six weeks from today i.e. on or before 06.11.2019.

List the matter on **20.11.2019**.

(S.D. Dubey)
Technical Member
vt/pk

(Justice Manjula Chellur)
Chairperson